

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/98(KB)2021
IA(I.B.C)/520(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DYNAMETIC OVERSEAS PRIVATE LIMITED (FORMERLY R.PIYARELLAL INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the RP
Mr. Aditya Goptu, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the RP present.
2. In view of the stay that has been granted by the Hon'ble NCLAT. Therefore, the matter stands adjourned *sine die* with liberty to mention as and when the Hon'ble NCLAT passes the final Order in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.